

(d) the number of NFE centres proposed to be set up in various parts of the country, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Planning Commission had forwarded a copy of the draft report of the 'Evaluation Study on Impact of Non-Formal Education (NFE)' to the Department of Education for comments in May, 1998. The report has since been finalised by the Commission after taking this Department's suggestions into consideration.

(b) The Centrally Sponsored Scheme of NFE, which is being implemented since 1987-88, seeks to provide elementary education in a flexible and decentralised manner to out of school children in educationally backward States and in urban slums, hilly, desert and tribal areas of other States. States are given 60% central assistance for co-educational centres and 90% for girl centres. Voluntary agencies are provided 100% assistance for running NFE centres.

(c) The Scheme was last revised in 1993 mainly to enhance the per centre cost, to increase the share of central assistance to co-educational centres and increase the ratio of girl centres. In the Ninth Five Year Plan the scheme is likely to be revamped to improve its delivery and quality on the lines suggested by the Planning Commission as also to incorporate elements of successful experiments in alternative education in Government and non-government sectors.

(d) It is envisaged that in the Ninth Five Year Plan, central assistance would be available to about 3 lakh NFE centres in different States.

#### **Foreign Contribution Regulation Act**

\*294. SHRI SHANTI LAL CHAPLOT:  
SHRI BASWARAJ PATIL SEDAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the Non-Governmental educational institutions in the country being run with foreign assistance;

(b) the details of funds received by these institutions during each of the last three years;

(c) whether the funds received by these educational institutions are being diverted for other purposes; and

(d) if so, the details thereof and the steps being taken to stop such diversion?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (b) Details of the receipt of foreign contribution and its purpose-wise utilisation by voluntary associations, including those having a definite educational programme, which are granted registration or prior permission under the Foreign Contribution (Regulation) Act, 1976 are contained in the Annual Report brought out by the Ministry of Home Affairs (Foreigners Division). Copies of the Annual Report (upto 1996-97) are available in the Parliament Library. The Annual Report for 1997-98 is being compiled. These reports are based on returns submitted by these association under the Act.

(c) and (d) An association granted registration/prior permission to receive foreign contribution can utilise the same for any cultural, economic, educational, religious or social programme for which it has been received by it. The monitoring of the purpose-wise utilisation of foreign contribution is done through the returns submitted by such association. The Central Government is also empowered under the Act to order inspection of accounts or records or audit books of accounts of such association. Under the Act, action can be taken against associations found guilty of violating the provisions of the Act. The action includes placing such associations in the prior permission category, prohibiting them from receiving foreign contribution, freezing their bank accounts and prosecuting them in a court of law.

#### **Elementary Education**

\*295. PROF. AJIT KUMAR MEHTA:  
SHRI JAYARAMA I.M. SHETTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Plan to make elementary education a Fundamental Right-where is fund: Empty coffers tell the tale" in the 'Hindustan Times' dated February 17, 1999;

(b) if so, the facts thereof and the observations made therein;